

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**OFFICE ORDER**

Dated Shillong, the 23<sup>rd</sup> December, 2021.

No. LJ (A) 89/2021/29- Smti Purabi Sarma, Assistant Public Prosecutor, East Khasi Hills District, Shillong is transferred as Assistant Public Prosecutor, Ribhoi District, Nongpoh with immediate effect.

This has the approval of the Competent Authority.

*Sdt*  
Secretary to the Government of Meghalaya,  
Law Department.

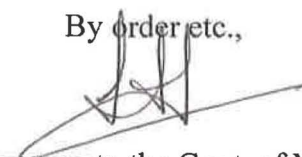
Memo No. LJ (A) 89/2021/29-A,

Dated Shillong, the 23<sup>rd</sup> December, 2021.

Copy to: -

1. The Advocate General, High Court of Meghalaya, Shillong.
2. The Deputy Commissioner, Shillong/Nongpoh.
3. The Director General of Police, Meghalaya, Shillong.
4. The Superintendent of Police, Shillong / Nongpoh.
5. The District & Sessions Judge, Shillong / Nongpoh.
6. The Public Prosecutors / Government Pleader, Shillong / Nongpoh.
7. Smti Purabi Sarma, Assistant Public Prosecutor.
8. Law (B) Department.
- ✓ 9. DEO, Law Department.
10. Guard file.

By order etc.,

  
Deputy Secretary to the Govt. of Meghalaya,  
✓ Law (A) Department.

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